

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-845/ND/2018**

IN THE MATTER OF:

M/s. Toll Global Forwarding (India) Pvt. Ltd.

...PETITIONER

Vs.

M/s. Marvel Craft Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 08.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor

:

For the Liquidator

: CAMP Jain, liquidator

For the AR

: Mr. Harish Taneja, PCS

For the Respondent/ Corporate-debtor

:

ORDER

Place it before the regular bench on 21.01.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**